

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 2353/2014

New Delhi, this the 4th day of April, 2016.

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

Smt. Daya,
Legal Heir & W/o Late Shri Santok,
R/o A/70, Gali No.1,
Garhi, East of Kailash,
New Delhi-110065.
Age 48 years,
Last Posting : (Green Park),
CSE Deptt., City Zone. .. Applicant

(By Advocate : Ms. Neelam Tiwari for Shri Rajiv Aggarwal)

Versus

South Delhi Municipal Corporation,
Through its Commissioner (South),
Dr. S.P.M. Civic Centre,
Minto Road, New Delhi-110002. .. Respondent

(By Advocate : Shri Shavej Khan for Shri Umesh Joshi)

ORDER (ORAL)

By Mr. Justice M.S. Sullar

Affidavit filed on behalf of the respondents perused.

2. In view of the fact that the respondents have already redressed the grievance of the applicant, nothing remains to be decided. The O.A. is disposed of accordingly. No costs.

**(P.K. BASU)
Member (A)**

**(JUSTICE M.S. SULLAR)
Member (J)**